

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM TMT. T.KRISHNA VALLI
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	COMPANY APPEAL(C/ACT)/22/KOB/2023
SECTION	SEC 59. C/ACT R/W R. 11 & 70 NCLT.
NAME OF PARTIES	SMT. SAIRA THAMPI KRISHNA AND 2 OTHERS V/S M/S VIJAYA HOSPITALITY AND RESORTS LIMITED AND 7 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	O D SIVADAS.
RESPONDENTS ADVOCATE/ PROFESSIONAL	ROC, GEORGE G POOTHICOTE, ANN MARY V I.

18 April 2024

ORDER

COMPANY APPEAL(C/ACT)/22/KOB/2023

Learned Counsel, Mr. O D Sivadas appears physically on behalf of the Appellant. Respondents are represented by Learned Counsel, Mr.George G Poothicote.

Counsel for the Appellant completed his arguments. Counsel for the Respondent has to rejoin on Monday, i.e., 22.04.2024.

List for further arguments on **22.04.2024. (High on Board)**

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)